

the necessary facilities so that people could come and go through these routes.

Shri Jaganatha Rao: May I know whether the control of these two routes has been handed over to the Reserve Police and has been taken away from the Customs Department?

Shrimati Lakshmi Menon: Yes, Sir.

Dr. Vijaya Ananda: Is the opening of new land routes an improvement in relations?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): If the hon. Member is fair to himself, he can himself judge whether it will or not.

Shri Hem Barua: May I know whether it is not a fact that when originally the routes to Goa were closed it was done with the object of putting pressure on Portugal to quit Goa? If so, when these routes are now open, does it mean that conditions have altered?

Shri Jawaharlal Nehru: Conditions, of course, always go on altering everywhere. But that does mean that we want to remove restrictions—it has less to do with Government—on the people. On careful consideration we considered that students and others who come and go should not be obstructed or prevented from coming or going or put to some difficulty in roundabout ways. That certainly was a point before us.

Shri Hem Barua: May I know whether it is a fact that foreign businessmen are proposed to be allowed through these routes with visas? If so, does it mean that we encourage foreign trade through our routes with Goa?

Shri Jawaharlal Nehru: I do not know, Sir. Foreign businessmen can go, I presume, as an individual can go if he has got the necessary papers. Foreign businessmen as such are not barred from going. They can, of course, go to Goa by sea all the time

they like. They can come presumably to India—to Bombay or elsewhere—also without any difficulty. So there is no particular advantage in barring them from crossing that route. But I am not sure that they are. I have not heard of many foreign businessmen going there.

Shri Hem Barua: May I know whether it is not a fact that the original route via Castle Rock was at least sufficient for checking smuggling that is going on? If it is so, why should we have two more routes?

Shri Jawaharlal Nehru: It does not affect that it was considered sufficient. In spite of every effort, smuggling has been going on and it was considered that under the new arrangements made there will be a greater check on smuggling.

Rebate to Handloom Weavers in U.P.

***456. Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether huge amount as arrears of rebate to handloom weavers' co-operative societies in U.P. is outstanding for payment;

(b) if so, the amount outstanding as arrears on the 1st October, 1960;

(c) the reasons for the delay in payment; and

(d) the steps taken by Government to pay regularly?

The Minister of Commerce (Shri Kanungo): (a) to (d). The information is being collected from the Uttar Pradesh Government and will be laid on the Table of the House.

Shri S. M. Banerjee: May I know whether information is being collected or whether any information exists about the arrears of rebate on 1st October, 1959, even?

Shri Kanungo: Regarding the arrears before 1959 accounts were submitted by the U.P. Government but there were certain discrepancies.

They were sent back for reconciling those discrepancies. When that is done the arrears will be sanctioned. From 1960-61 onwards a new procedure has been developed by which the past process of reconciling accounts will not be necessary. Ways and means provisions have been made and the State Governments can disburse them on their own account.

Pandit D. N. Tiwari: May I know whether it is a fact that in almost every State, specially in Bihar, large amount of arrears is due to handloom weavers' co-operatives? If so, when is it going to be paid?

Shri Kanungo: I do not know the exact amount. During the year 1958-59, an attempt was made to clear the arrear claims of rebate on the sales of handloom cloth in all States. Accordingly, an amount of Rs. 173 lakhs was sanctioned in 1959. That has covered a lot of arrears. But certain amounts still remain which can be adjusted only if the reconciled accounts are available.

Shri Tangamani: The hon. Minister has stated that the new scheme is in operation for 1960-61. I would like to know whether the rebate will be paid to them as soon as the stock is cleared or, say, within a period of three months of that.

Shri Kanungo: That will be for the State Government to decide, namely, what the quantum of rebate will be and what the varieties will be on which rebate will be admissible. They can disburse it out of the ways and means funds without reference to the Central Government.

सेठ अचल सिंह : क्या माननीय मंत्री महोदय को पता है कि जो हैंडलूम को-ऑपरेटिव सोसायटीज हैं, उन में से बहुत सौ सोसायटीज शलत कैश-मीमों दे कर रीबेट हासिल कर रही हैं ? यदि हां तो क्या इस की जांच कराई जा रही है ?

श्री कानूंगो : यह तो खबर नहीं है ।

Shri Ram Krishan Gupta: In view of the fact that a large amount is

outstanding against other States also, may I know whether information will also be collected about other States?

Shri Kanungo: Yes, Sir. All State Governments have been asked to give reconciled accounts for all their arrears before 1960.

Shri S. M. Banerjee: May I know whether the adoption of the new procedure will have any difficulty, for example, delay in payment of rebate?

Shri Kanungo: The new procedure will not create those difficulties.

Coal-Field Recruiting Organisation

*458 { **Shri Indrajit Gupta:**
Shri Yadav Narayan Jadhav:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Industrial Committee for Coal Mines has recommended abolition of the Coal Field Recruiting Organisation's powers of control and regulation over the labour recruited by it; and

(b) whether this recommendation has been implemented in the Rani-ganj coal belt?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Not yet.

Shri Indrajit Gupta: Despite the recommendation that this coalfields recruiting organisation should be abolished the fact of the matter is that in a large number of collieries this organisation is continuing and the number of workers recruited and controlled there is increasing. What steps is Government taking to see that that recommendation is implemented?

Shri Abid Ali: The scheme which will be framed in this behalf should ensure continuity of employment to workers from Gorakhpur. That matter is being considered in consultation with the State Governments concerned. After this is done, further